

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 208 of 2014**

**Dated : 21<sup>st</sup> November, 2014**

**Haryana Vidyut Prasaran Nigam Ltd. .... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission  
& Ors. .... Respondent (s)**

**Counsel for the Appellant (s) : Mr. Samir Malik**

**Counsel for the Respondent(s) : Ms. Shikha Ohri for R-1**

**ORDER**

There is no sitting of the Bench today.

The matter is posted for hearing on 19.12.2014.

**Court Master**